GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:1225 ANSWERED ON:17.08.2012 SPECIAL STATUS TO MPS IN AIR INDIA Ray Shri Rudramadhab ;Tudu Shri Laxman

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether suggestions have be	een received from various qu	uarters to provide special s	tatus to MPs in Air Inc	lia and its subsidiaries
(b) if so, the details thereof and	the reasons therefor;			

- (c) whether the Government also proposes to waive off Airport Development Fee (ADF) from MPs and other VIPs;
- (d) if so, the details thereof and the reasons therefor;

(e): No, Madam.

(f): Does not arise.

- (e) whether the same facilities are likely to be provided to MLAs/MLCs/CMs and senior Government officials also; and
- (f) if so, the details thereof along with the time by which these facilities are likely to be provided?

Answer

MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH)	
(a): No, Madam.	
(b): Does not arise.	
(c): No, Madam.	
(d): Does not arise.	